

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 222
CP No. (IB)- 59/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

M/s Srinath Spinners Pvt. Ltd.

... Operational Creditor

Versus

M/s Modern Denim Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

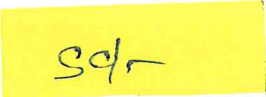
Present Through Video Conferencing: -

For the Operational Creditor : V. Ravi Kumar, Adv.

For the Corporate Debtor : Aditya Vijay, Adv.

ORDER

Heard Mr. V. Ravi Kumar, Adv. appearing on behalf of the Petitioner / Operational Creditor. Mr. Aditya Vijay, Adv. appeared on behalf of the Respondent. List the matter on 29.05.2024.

 Sdr

(Rajeev Mehrotra)
Technical Member

 Sdr

(Deep Chandra Joshi)
Judicial Member

April 30, 2024